

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2347
ANSWERED ON- 09/08/2023

ROAD PROJECTS IN THE STATE OF KERALA

2347. DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of schemes in road sector sanctioned so far in Kerala during the tenure of present Government, the details thereof along with their costs; and

(b) the status of implementation of the said schemes and the date of completion of different schemes?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a)&(b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). During the tenure of present Government, i.e., since May 2019, NH works under major schemes of Bharatmala Pariyojana and National Highway (Original) NH(O) have been undertaken covering a length of 688.06 Km amounting to Rs. 56,542.37 crore and length of 314.10 km amounting to Rs.1,577.06 Crore respectively in the State of Kerala. These works are at various stages of implementation with different scheduled dates of completion, last of which is January, 2026. Apart from these, other road works covering a length of 404.45 km amounting to Rs.673.14 crore have also been sanctioned under Central Road Infrastructure Fund (CRIF) Scheme which are executed by Kerala Public Works Department (PWD).
